

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-8/2017/11774/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Suchandra Bhattacharjee,
District & Sessions Judge,
Karimganj.

Dated Guwahati the th 5 December, 2022.

Sub: **Restricted holiday.**

Ref:- Your letter No.JKD/2022/5554 dated 01.12.2022.

Madam,

With reference to the above, I am directed to inform you that you have been granted permission to avail **restricted holiday on 05.12.2022.**

The next senior most Judicial officer at the station will remain in charge of your office in your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-8/2017/11775/A, dated , 05-12-2022

Copy to :

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

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